

**CONSTITUTION (AMENDMENT)  
BILL\***

(Substitution of Chapter I of Part XVII, etc.)

**SHRI K. RAMAMURTHY** (Dharmapuri): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**SHRI K. RAMAMURTHY:** I introduce the Bill.

**MR. DEPUTY-SPEAKER:** Item No. 26, Shri D. D. Desai—absent. Item 27, Shri P. K. Deo.

**DECLARATION AND PUBLIC  
SCRUTINY OF ASSETS OF MINIS-  
TERS AND MEMBERS OF  
PARLIAMENT BILL\***

**SHRI P. K. DEO** (Kalahandi): I beg to move for leave to introduce a Bill to provide for declaration and public scrutiny of assets of Ministers and Members of Parliament.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill to provide for declaration and public scrutiny of assets of Ministers and Members of Parliament."

*The motion was adopted.*

**SHRI P. K. DEO:** I introduce the Bill.

**REGISTRATION OF POLITICAL  
PARTIES AND PUBLICATION OF**

**THEIR ANNUAL ACCOUNTS BILL\***

**SHRI P. K. DEO** (Kalahandi): I beg to move for leave to introduce a Bill to make provision for compulsory registration of political parties under the Societies Registration Act, 1860 and publication of their audited annual accounts.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill to make provision for compulsory registration of political parties under the Societies Registration Act, 1860 and publication of their audited annual accounts."

*The motion was adopted.*

**SHRI P. K. DEO:** I introduce the Bill.

**CONSTITUTION (AMENDMENT)  
BILL\***

(Amendment of article 13, omission of article 32A, etc.)

श्री मन्मथ प्रसाद वर्मा (सीवान) :  
उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाय ।

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

श्री मन्मथ प्रसाद वर्मा : मैं विधेयक को पुरःस्थापित करता हूँ ।

**CROP INSURANCE CORPORATION  
BILL\***

**SHRI RAMAMURTHY** (Dharmapuri),  
I beg to move for leave to introduce

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